

37/2000
C.P./No: ~~53/2000~~
Bail for order
on 4.8.00
(verbal circulation)

HT) - 4-8-2000.

Shri S.V. Maure for Shri D.V.
Gangal, counsel for applicant.
Shri S.S. Karkera for Shri P.M.
Pradhan, counsel for respondents.

On the request of counsel
for applicant, adjourned for
orders on 28/8/2000.

(S.L. Jain)
MCA

(D.S. Baweja)
MCA

03

52) O.A.550/94

Date : 28.8.2000

Mr.D.V. Gangal, Counsel
for the applicant.

Issue notice to the
Contemners returnable within 6
weeks.

List for orders on
16.10.2000.

(S.L. Jain)
Member (J)

(D.S. Baweja)
Member (A)

H.

Notices issued to
Applicant/Respondents on

25/9/00

no
4/10